

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/15716/2026 BLAPL/5964/2026	SASIKANT SUTAR @ SANU VS STATE OF ODISHA	ARYA DASH VS	PARADEEP LOCK /67 /2026 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats Spl/0000004/2026
2	D-BLAPL/17288/2026 BLAPL/5965/2026	GOBINDA @ JIT @ DHADU DASH @ GOBINDA CH. DASH VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	JAJPUR ROAD /113 /2026 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000023/2026
3	D-BLAPL/13858/2026 BLAPL/5966/2026	PARSHURAM SAHOO VS STATE OF ODISHA	DEBASHIS MITRA VS	//0 3RD A.D.J., CUTTACK(Cuttack) 2(A)CC/0000006/2026
4	D-BLAPL/17027/2026 BLAPL/5967/2026	BIBHABARANJAN MOHANTY VS STATE OF ODISHA	SUBRAT MISRA VS	JAGATSINGPUR /433 /2026 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur GR/0000907/2026
5	D-BLAPL/14699/2026 BLAPL/5968/2026	KARTIKA SAMAL VS STATE OF ODISHA	DEBASNAN DAS VS	KUJANGA /258 /2025 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CT/0000114/2025
6	D-BLAPL/15131/2026 BLAPL/5969/2026	NIYAZ KHAN VS STATE OF ODISHA	ABHAS MOHANTY VS	PURUNABAZAR /37 /2026 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000029/2026
7	D-BLAPL/16972/2026 BLAPL/5970/2026	RAJESH KUMAR MOHAPATRA @ BABUNI @ RAJESH MOHAPATRA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CAPITAL P.S. /263 /2025 DISTRICT & SESIONS JUDGE,BHUBANE CT/0000124/2026
8	D-BLAPL/15511/2026 BLAPL/5971/2026	BINOD NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	MOTANGA /135 /2026 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000190/2026
9	D-BLAPL/17136/2026 BLAPL/5972/2026	PANDI GANESH RAJSEKHAR VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TUMUDIBANDHA /16 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000072/2026
10	D-BLAPL/16138/2026 BLAPL/5973/2026	KRUSHNA CHANDRA JENA @ BABULU VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR TOWN /497 /2025 S.D.J.M.,JAJPUR(Jajapur) CT/0002469/2025
11	D-BLAPL/16381/2026 BLAPL/5974/2026	MANAS KUMAR JENA @ MANAS KU. JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR CYBER CRIME /3 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000058/2026

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12	D-BLAPL/17180/2026 BLAPL/5975/2026	PRAFULLA DAS VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BRAMHA BARADA /86 /2026 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000791/2026
13	D-BLAPL/16552/2026 BLAPL/5976/2026	MANOJ PANDA @ MUNA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /91 /2026 J.M.F.C. (II), PURI(Puri) GR/0000339/2026
14	D-BLAPL/17196/2026 BLAPL/5977/2026	MAHADEB BAGADAYAT VS STATE OF ODISHA	KAISARUN NISHA VS	ORKEL /337 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000139/2024
15	D-BLAPL/16565/2026 BLAPL/5978/2026	PAPI @ PAPUN SUNDARA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /19 /2026 1ST A.D.J., PURI(Puri) TR/0000011/2026
16	D-BLAPL/16763/2026 BLAPL/5979/2026	SUSIL NAYAK VS STATE OF ODISHA	DEBASNAN DAS VS	DHAMARA PS /87 /2024 A.D.J.,BHADRAK(Bhadrak) ST/0000162/2025
17	D-BLAPL/16773/2026 BLAPL/5980/2026	SUKANTA NAG VS STATE OF ODISHA	MANOJ KUMAR PATI VS	PUINTALA /206 /2023 2ND A.D.J., BALANGIR(Balangir) SC/0000009/2024
18	D-BLAPL/17255/2026 BLAPL/5981/2026	SADHU KISHAN @ KISAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	LAHUNIPADA /110 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000055/2026
19	D-BLAPL/16968/2026 BLAPL/5982/2026	LIPU @ BIKRAM BISWAL VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	SAHADEV KHUNTA /492 /2025 A.D.J.,BALASORE(Baleshwar) Spl/0000396/2025
20	D-BLAPL/17257/2026 BLAPL/5983/2026	CHIRANJIBI MAHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	NAYAGARH SADAR /98 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000487/2026
21	D-BLAPL/15783/2026 BLAPL/5984/2026	TRILOCHAN PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /506 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0000864/2026
22	D-BLAPL/17260/2026 BLAPL/5985/2026	MOMO MAJHI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /80 /2026 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000066/2026
23	D-BLAPL/16128/2026	BUBUN ROUT @ SATYAPRAKASH ROUT	KARUNAKAR GAYA	PAHALA /80 /2025

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	BLAPL/5986/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (CBI-I -CUM-PMLA),BH CT/0000426/2026
24	D-BLAPL/16150/2026 BLAPL/5987/2026	JIBAN PARIDA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	JALESWAR /267 /2026 J.M.F.C.,JALESWAR(Baleshwar) CT/0000324/2026
25	D-BLAPL/17266/2026 BLAPL/5988/2026	SATYA PRAKASH BARAL VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	/ /0 SPECIAL JUDGE, PURI(Puri) Spl/0000063/2026
26	D-BLAPL/16288/2026 BLAPL/5989/2026	HARI SAHU VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	ANGUL SADAR PS /568 /2021 A.D.J.,ANGUL(Anugul) CT/0000118/2024
27	D-BLAPL/16627/2026 BLAPL/5990/2026	SUDAM NAYAK VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	JEYPORE TOWN /146 /2024 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000111/2024
28	D-BLAPL/16827/2026 BLAPL/5991/2026	MARIAN BISOI @ MARIYAN BISOYI VS STATE OF ODISHA	AMLAN MOHANTY VS	ADVA /81 /2026 J.M.F.C.,MOHANA(Gajapati) GR/0000134/2026
29	D-BLAPL/17264/2026 BLAPL/5992/2026	CHINMAY RANJAN SAMANTRAY VS STATE OF ODISHA	ANINDYA KUMAR MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,PURI(Puri) GR/0000346/2026
30	D-BLAPL/16828/2026 BLAPL/5993/2026	SOUMYAJIT PATRA @ SOUMYA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	KHANTAPADA /145 /2026 P.O.,CHILDREN COURT, BALASORE(Ba Spl/0000142/2026
31	D-BLAPL/16976/2026 BLAPL/5994/2026	SURYAMANI SAHOO VS STATE OF ODISHA	PRATEIK PARIJA VS	DASPALLA /120 /2026 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000228/2026
32	D-BLAPL/17238/2026 BLAPL/5995/2026	BALSINGH GOLARI VS STATE OF ODISHA	SABYASACHI MISHRA VS	NANDAPUR /148 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000982/2025
33	D-BLAPL/17267/2026 BLAPL/5996/2026	MOHAMMAD IUSUP ALI LASKAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000014/2026
34	D-BLAPL/17281/2026 BLAPL/5997/2026	RAJA SETHI VS	SANTOSH KUMAR MAHANTY VS	POLASARA PS /715 /2024 J.M.F.C.,POLSARA(Ganjam)

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35	D-BLAPL/17272/2026 BLAPL/5998/2026	STATE OF ODISHA CHENA @ SUNIL NAIK VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	GR/0000709/2024 TALCHER TOWN /536 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000925/2026
36	D-BLAPL/17284/2026 BLAPL/5999/2026	BHANWAR BHARAT SINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0000123/2024
37	D-BLAPL/17287/2026 BLAPL/6000/2026	RAJAN NAYAK VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /154 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000074/2025
38	D-BLAPL/15543/2026 BLAPL/6001/2026	BHARAT CHANDRA MALLIK @ BHARAT CH. MALIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BHADRESWAR /101 /2026 CIVIL JUDGE (JD) CUM JMFC,MAHANG GR/0000245/2026
39	D-BLAPL/14205/2026 BLAPL/6002/2026	MD ASIF @ MANNU VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /337 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000666/2025
40	D-BLAPL/16934/2026 BLAPL/6003/2026	LIPU @ BISESWAR NAYAK VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	BRAHMAGIRI /19 /2026 1ST A.D.J., PURI(Puri) TR/0000011/2026
41	D-BLAPL/17294/2026 BLAPL/6004/2026	NAGALAPILLI MENAKA RAO@N.MENAKA RAO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUNUPUR /29 /2026 A.D.J., GUNUPUR(Rayagada) CT/0000011/2026
42	D-BLAPL/17464/2026 BLAPL/6005/2026	KARNA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /134 /2025 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000008/2026
43	D-BLAPL/17467/2026 BLAPL/6006/2026	RAGHUNATH DASH VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /190 /2026 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000838/2026
44	D-BLAPL/17469/2026 BLAPL/6007/2026	SUBHAKANTA NANDA @ LIKUN VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /190 /2026 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000838/2026
45	D-BLAPL/17295/2026 BLAPL/6008/2026	TARU@CHATURA NAIK VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	TALCHER TOWN /536 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000925/2026

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46	D-BLAPL/17296/2026 BLAPL/6009/2026	RANJIT MAHATO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	ROURKELA GRPS. /139 /2025 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000052/2025
47	D-BLAPL/17297/2026 BLAPL/6010/2026	SIRAJ ANSARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DHARAMGARH /33 /2025 A.D.J.,DHARAMGARH(Kalahandi) CT/0000035/2025
48	D-CMP/25809/2026 CMP/984/2026	PRIYAMBADA RAY VS SHYAMSUDDIN MULLAH	MAHESWAR MOHANTY VS	// CIVIL JUDGE(JD),DARINGIBADI(Kandha) EP/0000001/2016
49	D-CMP/25087/2026 CMP/985/2026	ANSHUMAN ROUL VS KUSUM KUMARI ROUL	DWARIKA PRASAD MOHANTY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASO CS/0001206/2024
50	D-CMP/25449/2026 CMP/986/2026	DEBENDRA @ DEBENDRA KUMAR TRIPATHY VS SANJEEV KUMAR MISHRA	DHARMENDRA SETHY VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000123/2024
51	D-CMP/25669/2026 CMP/987/2026	DEBENDRA PRUSTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// DISTRICT & SESSIONS JUDGE,BHADRA Fao/0000046/2023
52	D-CMP/25462/2026 CMP/988/2026	BASANTI NANDA VS BRAHMANANDA CHHATOI	SUDHANSU SEKHAR JENA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho EC/0000098/2016
53	D-CMP/25272/2026 CMP/989/2026	SAROJINI MAHARANA VS PRAKASH CHANDRA MAHAPATRA	SIDHESWAR RATH VS	// A.D.J.,ATHAGARH(Cuttack) Fao/0000007/2025
54	D-CMP/25057/2026 CMP/990/2026	JASOBANTI SAHU VS CHARULATA SAHU	CHITTA RANJAN PATTTNAIK VS	// CIVIL JUDGE (SD),SONEPUR(Sonepur) TS/0000058/1990
55	D-CMP/26419/2026 CMP/991/2026	TARA BIBI VS SK. ABDUL FARID	SK ATTUILLAH VS	// CIVIL JUDGE (JD),BALASORE(Baleshwar) IA/0000224/2026
56	D-CMP/25711/2026 CMP/992/2026	BASANTA DAS VS UMABALA DAS	SOUGAT DASH VS	// CIVIL JUDGE (JD),JALESWAR(Baleshwar) EC/0000001/2019
57	D-CMP/25975/2026	KABITA SAHU	NIRMAL KISHORE RATH	//

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	CMP/993/2026	VS NILAMADHAB JENA	VS	2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0001016/2024
58	D-CMP/25361/2026 CMP/994/2026	SAILABALA SAHOO @ SAHU VS RAMAKRUSHNA SAHOO	DEBENDRA KUMAR DHAR VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) RFA/0000010/2024
59	D-CONTC/26245/2026 CONTC/3352/2026	M/S ACRUX REALCON PRIVATE LIMITED, KHURDA VS PRIYANKA NAHAK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// () //
60	D-CONTC/19674/2026 CONTC/3353/2026	SANTOSH KUMAR BEHERA VS DR.N.THIRUMALA NAYAK, IAS	ADV. VS	// () //
61	D-CONTC/23264/2026 CONTC/3354/2026	MOHAN BEHERA VS ALFA JENA, OAS	PRAKASH KUMAR MISHRA VS	// () //
62	D-CONTC/25531/2026 CONTC/3355/2026	ASIT KUMAR SAMANTRAY VS SANJAY KUMAR SINGH,IAS, PRINCIPAL SECRETARY HIGHER EDUCATION DEPTT.,ODISHA	ADV VS	// () //
63	D-CONTC/26326/2026 CONTC/3356/2026	BASANTI SWAIN VS KRUPASINDHU PATTANAIAK, JE/ SUBDIVISIONAL OFFICER, BARANGA PERIPHERY SUB DIVISION, TPCODL,CUTTACK	ADV. VS	// () //
64	D-CRLA/12219/2026 CRLA/494/2026	MANASH MAHAPATRA VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	NIRAKARPUR /191 /2024 2ND A.D.J.,KHURDA(Khordha) ST/0000024/2025
65	D-CRLA/13796/2026 CRLA/495/2026	BIJAY GIRI@PAGELA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAIRA /76 /2026 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000047/2026
66	D-CRLA/16075/2026 CRLA/496/2026	PRAKASH SOREN@ MATHURA SOREN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BISOI /108 /2021 AD-HOC A.D.J.(FTSC),BARIPADA(Mayur) Spl/0000110/2021
67	D-CRLA/15380/2026 CRLA/497/2026	KANHA@MANOJ KUMAR NAYAK@MANOJ NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /141 /2026 SPECIAL JUDGE,KENDRAPARA(Kendrap) TR/0000039/2026
68	D-CRLA/17352/2026 CRLA/498/2026	BABULAL KULDEEP@BABULAN KULDEEP@BABULAN KULDIP VS	MANOHAR BHOI VS	SEMILLIGUDA /73 /2020 SPECIAL JUDGE(POCSO),JEYPORE(Kora)

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69	D-CRLMC/17271/2026 CRLMC/1892/2026	STATE OF ODISHA PRADIP GURU VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	TR/0000088/2020 KEONJHAR TOWN /217 /2025 A.D.J.,KEONJHAR(Kendujhar) ST/0000004/2025
70	D-CRLMC/16865/2026 CRLMC/1893/2026	NALINI PRABHA NAIK VS UNION OF INDIA	BIPLABA P.B. BAHALI VS	SAMBALPUR VIGILANCE /75 /2009 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH CRLMC(PMLA)/0000005/2015
71	D-CRLMC/15865/2026 CRLMC/1894/2026	SACHIN MALLIK VS STATE OF ODISHA	PUJARANI MUDULI VS	AMBABHONA /140 /2018 S.D.J.M.,BARGARH(Bargarh) CT/0001466/2018
72	D-CRLMC/17447/2026 CRLMC/1895/2026	DIPAK KUMAR BARIK VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	MADHUPATNA /210 /2025 P.O SPL.COURT SC AND ST (POA) ACT, CRMC/0000016/2026
73	D-CRLMC/17053/2026 CRLMC/1896/2026	RABINDRA TAREI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /120 /2013 DISTRICT & SESSIONS JUDGE,BALASO ST/0000072/2017
74	D-CRLMC/17173/2026 CRLMC/1897/2026	MANOJ KUMAR SENAPATI VS STATE OF ODISHA	SUBRAT SATPATHY VS	BALIAPANDA /22 /2021 J.M.F.C.,PURI(Puri) GR/0000483/2021
75	D-CRLMC/16544/2026 CRLMC/1898/2026	VICKY@BIBEK MAJUMDAR VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /45 /2012 J.M.F.C.,SALIPUR(Cuttack) GR/0000232/2012
76	D-CRLMC/17134/2026 CRLMC/1899/2026	KABI @ KABIRAJ MAHANANDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BARPALLI /54 /2019 DIST.AND SESSIONS JUDGE,BARGARH CT/0000059/2019
77	D-CRLMC/17356/2026 CRLMC/1900/2026	LOKANATH SATAPATHY VS STATE OF ODISHA	SUBRAT SATPATHY VS	BALIAPANDA /22 /2021 J.M.F.C.,PURI(Puri) GR/0000483/2021
78	D-CRLMC/16385/2026 CRLMC/1901/2026	BABAJI DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	// EXECUTIVE MAGISTRATE,TIRTOL(Jaga CRMC/0000084/2026
79	D-CRLMC/16533/2026 CRLMC/1902/2026	DHIRA SAHU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000159/2021

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80	D-CRLMC/16783/2026 CRLMC/1903/2026	GUNDICHA PARIDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /103 /2017 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000125/2017
81	D-CRLMC/17433/2026 CRLMC/1904/2026	KRUPASINDHU MUDULI VS UNION OF INDIA	BIKRAM SENAPATI VS	/ /0 (//
82	D-CRLMC/14155/2026 CRLMC/1905/2026	SARBESWAR BEHERA VS STATE OF ODISHA(VIG.)	SIDDHANT SARANGI VS	CUTTACK VIGILANCE /53 /1992 ADDL.SPL.JUDGE (VIG),BHUBANESWA TR/0000006/1999
83	D-CRLMC/16484/2026 CRLMC/1906/2026	TULIKARANI BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALASORE SADAR /193 /2026 J.M.F.C.,BALASORE(Baleshwar) CT/0000357/2026
84	D-CRLMC/17359/2026 CRLMC/1907/2026	GODABARI NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /95 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000010/2024
85	D-CRLMC/17046/2026 CRLMC/1908/2026	P. SHIBA @ P. SIVA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KUCHINDA /30 /2009 A.D.J.,KUCHINDA(Sambalpur) ST/0000050/2012
86	D-CRLMC/17365/2026 CRLMC/1909/2026	JITU@SANJAYA KUMAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /237 /2019 A.D.J.,ATHAGARH(Cuttack) ST/0000070/2025
87	D-CRLMC/17478/2026 CRLMC/1910/2026	SUBASH CHANDRA HAZRA VS UNION OF INDIA(CBI)	SANDEEP RATH VS	BHUBANESWAR CBI /14 /2016 SPECIAL JUDGE, (C.B.I.-II),BHUBANESV TR/0000007/2017
88	D-CRLMC/16946/2026 CRLMC/1911/2026	SAKIL KHAN VS STATE OF ODISHA	ASHOK KUMAR JENA VS	TIGIRIA /123 /2019 A.D.J.,ATHAGARH(Cuttack) ST/0000089/2021
89	D-CRLMC/16952/2026 CRLMC/1912/2026	SAKIL KHAN VS STATE OF ODISHA	ASHOK KUMAR JENA VS	TIGIRIA /124 /2019 A.D.J.,ATHAGARH(Cuttack) ST/0000088/2021
90	D-CRLMC/17187/2026 CRLMC/1913/2026	BIKRAM KUMAR GUPTA VS RANJAN KUMAR DAS	SURYAKANTA DASH VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA ICC/0000008/2025
91	D-CRLMC/17225/2026	GOUTAM KUMAR PALAI@SILU	JYOTIRMAYA SAHOO	BHANJANAGAR /73 /2014

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1914/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR/0000234/2014
92	D-CRLMC/16415/2026 CRLMC/1915/2026	GOUTAM KUMAR PALAI@SILU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SURADA /66 /2012 J.M.F.C.-CIVIL JUDGE (JD),SORODA(GARUDA)/0000130/2012
93	D-CRLMC/17415/2026 CRLMC/1916/2026	PRAMILA NAIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DHENKANAL SADAR /322 /2011 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL/0001175/2011
94	D-CRLMC/17335/2026 CRLMC/1917/2026	M/S KHAN AUTO ELECTRICALS VS STATE OF ODISHA	BIJAYANANDA DASH VS	//0 3RD A.D.J., CUTTACK(Cuttack) CRREV/000084/2025
95	D-CRLMC/17125/2026 CRLMC/1918/2026	MAHESWAR ROUT VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DHENKANAL SADAR /329 /2023 C.J (S.D) (W)-ASJ, DHENKANAL(Dhenkanal)/0000173/2023
96	D-CRLMC/17643/2026 CRLMC/1919/2026	PRAMOD KUMAR PATI VS NILAKANTHA SWAIN	BUDHIRAM DAS VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000894/2024
97	D-CRLMC/17525/2026 CRLMC/1920/2026	LAXMIKANTA DIGAL@ROCKY DIGAL VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	MUDANPUR RAMPUR /50 /2014 ASST. SESSIONS JUDGE,BHAWANIPATNA/0000090/2015
98	D-CRLMC/15950/2026 CRLMC/1921/2026	SRIDHAR DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 SPECIAL JUDGE,CHANDIKHOLE(Jajapur) Spl/0000002/2020
99	D-CRLMC/16797/2026 CRLMC/1922/2026	RITARANI PADHI VS STATE OF ODISHA(VIG.)	SUSHANTA KUMAR JOSHI VS NIRANJAN MOHARANA	CUTTACK VIGILANCE /12 /2012 SPECIAL JUDGE(VIGILANCE),DHENKANAL/0000067/2017
100	D-CRLMC/17533/2026 CRLMC/1923/2026	TAJU@TAJUDDIN KHAN@TAZUDDIN KHAN@TAYAN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /223 /2025 A.D.J.,ATHAGARH(Cuttack) ST/0000037/2026
101	D-CRLMC/17510/2026 CRLMC/1924/2026	BICHITRA MALIK VS STATE OF ODISHA	BIKASH KUMAR KUND VS	//0 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUR/0000443/2025
102	D-CRLMC/13205/2026 CRLMC/1925/2026	SK.JAYLAL VS	ARUN KUMAR BEHERA VS	SAHADEV KHUNTA /263 /2024 DISTRICT & SESSIONS JUDGE,BALASORE

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/17431/2026 CRLMC/1926/2026	STATE OF ODISHA OMPRAKASH DALEI VS STATE OF ODISHA(VIG.)	ARIJEET MISHRA VS	ST/000030/2026 JEYPORE VIGILANCE /29 /2012 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/000021/2012
104	D-CRLMP/17641/2026 CRLMP/745/2026	RUNU MAJHI VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	KUJANGA /156 /2026 () //
105	D-CRLMP/12650/2026 CRLMP/746/2026	X (INFORMANT) VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /92 /2026 () //
106	D-CRLREV/17590/2026 CRLREV/412/2026	SQ INFO SOLUTIONS VS CHINMAYANANDA PATRA	SIDDHANT SARANGI VS	// A.D.J.,BHUBANESWAR(Khordha) CRA/0000061/2025
107	D-CRLREV/17640/2026 CRLREV/413/2026	JAMBABATI KARMI VS THE SUB COLLECTOR CUM EXECUTIVE MAGISTRATE, BARGARH	BUDHIRAM DAS VS	//0 EXECUTIVE MAGISTRATE,BARGARH(O CRMC/0000057/2026
108	D-FAO/23565/2026 FAO/684/2026	HASTINI CHANDAN VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000055/2025
109	D-FAO/25144/2026 FAO/685/2026	KUMUDINI DAS @ KUMUDA DEVI VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000035/2021
110	D-FAO/25328/2026 FAO/686/2026	D.M., NEW INDIA ASSURANCE CO.LTD., CUTTACK VS RAKESH KUMAR BEHERA	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000218/2023
111	D-FAO/25179/2026 FAO/687/2026	CH. SHIBAPRASAD SUBUDHI VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA MA/0000042/2025
112	D-FAO/25181/2026 FAO/688/2026	SANTOSH BISOYI VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA MA/0000027/2025
113	D-FAO/25190/2026 FAO/689/2026	RAJESH KUMAR PATRA @ PATRO VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002728/2017

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-FAO/26013/2026 FAO/690/2026	KALPANA PRADHAN VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000136/2025
115	D-FAO/25182/2026 FAO/691/2026	NINI PADHI VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0002731/2017
116	D-FAO/26019/2026 FAO/692/2026	BUDHI SAHU VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000114/2025
117	D-FAO/25185/2026 FAO/693/2026	BINOD DAKUA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0002730/2017
118	D-FAO/25201/2026 FAO/694/2026	ELIJA PATTANAİK VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0002729/2017
119	D-FAO/25196/2026 FAO/695/2026	JAGADISH PATRO VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0002726/2017
120	D-MACA/24368/2026 MACA/537/2026	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS LALOO DAS	BIBEKANANDA UDGATA VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsir Mac/0000084/2013
121	D-MACA/24787/2026 MACA/538/2026	MANAGER, LEGAL, ORIENTAL INSURANCE CO.LTD.,BHUBANESWAR VS SUKANTI BEHERA@MANDAL	SANTOSH KUMAR MOHANTY VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000061/2022
122	D-MACA/24776/2026 MACA/539/2026	MANAGER, LEGAL, ORIENTAL INSURANCE CO.LTD.,BHUBANESWAR VS SANKET MANDAL	SANTOSH KUMAR MOHANTY VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000063/2022
123	D-MACA/24785/2026 MACA/540/2026	B.M.,ORIENTAL INSURANCE CO.LTD., SUNDARGARH VS BASANTI DEVI	SANTOSH MOHANTY VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000126/2018
124	D-MACA/24786/2026 MACA/541/2026	THE MANAGER, LEGAL, ORIENTAL INSURANCE CO. LTD, BHUBANESWAR VS BHASKAR CHANDRA BEHERA	SANTOSH KUMAR MOHANTY VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000058/2022
125	D-MACA/24782/2026	THE MANAGER, LEGAL, ORIENTAL INSURANCE CO. LTD,KHORDHA	SANTOSH KUMAR MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/542/2026	VS MRINAL MANDAL	VS	7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000062/2022
126	D-MACA/24784/2026 MACA/543/2026	THE MANAGER, LEGAL, ORIENTAL INSURANCE CO.LTD, BHUBANESWAR VS BHASKAR CHANDRA BEHERA	SANTOSH KUMAR MOHANTY VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000056/2022
127	D-MACA/24788/2026 MACA/544/2026	MANAGER, LEGAL, ORIENTAL INSURANCE CO. LTD, BHUBANESWAR VS PRAKASH KUMAR MANDAL	SANTOSH KUMAR MOHANTY VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000060/2022
128	D-MACA/14327/2026 MACA/545/2026	D.M.,UNITED INDIA INSURANCE CO.LTD., BHUBANESWAR VS CHEMA BEHERA	PRASANTA KUMAR MAHALI VS	// IV MACT,PURI(Puri) Mac/0000058/2018
129	D-MACA/23134/2026 MACA/546/2026	REGIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD., BHUBANESWAR VS BISHNUPRIYA SETHI	RAMANI RANJAN MOHANTY VS	// IV MACT,PURI(Puri) Mac/0000135/2014
130	D-MACA/23222/2026 MACA/547/2026	MANAGER T.P. HUB, THE ORIENTAL INSURANCE CO. LTD.,SAMBALPUR VS KHULANA BEHERA	SMARAJIT PRADHAN VS	// 4TH M.A.C.T., KAMAKHYANAGAR(Dher Mac/0000008/2022
131	D-MATA/25905/2026 MATA/193/2026	KAILASH PRASAD KAMILLA VS KAJAL SATHUA	RADHARAMAN DAS NAYAK VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000247/2023
132	D-RSA/25880/2026 RSA/299/2026	DIBAKAR PRADHAN VS KALYANI PRADHAN	DWARIKA PRASAD MOHANTY VS	// A.D.J.,JALESWAR(Baleshwar) RFA/0000207/2011
133	D-RSA/25869/2026 RSA/300/2026	DUBO BENU PATRO VS N LAXMAN PATRA	DEEPALI MAHAPATRA VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000004/2020
134	D-RSA/25904/2026 RSA/301/2026	D SIMADRI PATRA VS N LAXMAN PATRA	DEEPALI MAHAPATRA VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000005/2020
135	D-RSA/25903/2026 RSA/302/2026	KUDUSI MUTYALU VS N LAXMAN PATRA	DEEPALI MAHAPATRA VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000006/2020
136	D-RSA/26037/2026 RSA/303/2026	SUKANTA KUMAR BISWAL VS	MADAN MOHAN SWAIN VS	// DISTRICT AND SESSIONS JUDGE,ANGU

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-RVWPET/25757/2026 RVWPET/146/2026	SAILABALA DEVI MRITUNJOY BOSE VS STEEL AUTHORITY OF INDIA LTD.,ROURKELA	SUSHANTA KUMAR MISHRA VS	RFA/0000025/2024 // ()
138	D-TRP(C)/23087/2026 TRP(C)/170/2026	RESHMA SHEKH VS MOHAMMED JAVED	DIBYA JYOTI SAHOO VS	// JUDGE FAMILY COURT, RAYAGADA(RA CP/0000025/2026
139	D-TRP(C)/26268/2026 TRP(C)/171/2026	KADAMBINI BISWAL VS SUKANTA KUMAR SAMAL	HIMANSHU BHUSAN DASH VS	// JUDGE, FAMILY COURT, NABARANGPUR CP/0000013/2026
140	D-TRP(C)/25554/2026 TRP(C)/172/2026	PADMINI SWAIN VS AISWARYA SAGAR PRADHAN	KULDEEP MOHANTY VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000082/2026
141	D-WA/22483/2026 WA/820/2026	STATE OF ODISHA VS AJIT KUMAR NAYAK	DEBARAJ MOHANTY, A.G.A. VS	// ()
142	D-WA/22439/2026 WA/821/2026	STATE OF ODISHA VS NIRMALA SAHOO	PRAVAKAR BEHERA, S.C.(TRANSPORT) VS	// ()
143	D-WP(C)/26382/2026 WP(C)/18187/2026	LAXMI SATPATHY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// ()
144	D-WP(C)/26055/2026 WP(C)/18188/2026	AMIT KUMAR BISOI VS PUBLIC INFORMATION OFFICER, SHREE LINGARAJ POLICE STATION, BHUBANESWAR, KHURDA	PRAGYAN PARAMITA MOHANTY VS	// ()
145	D-WP(C)/25947/2026 WP(C)/18189/2026	RAM YADAV VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// ()
146	D-WP(C)/26341/2026 WP(C)/18190/2026	RAJESH KUMAR DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// ()
147	D-WP(C)/24090/2026 WP(C)/18191/2026	DAMAYANTI MOHAPATRA VS STATE OF ODISHA	SWAGATA LAXMI SINHA VS	// ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/21982/2026 WP(C)/18192/2026	BASANTI PADHI VS STATE OF ODISHA	DEBENDRA KUMAR BEHERA VS	// 0 //
149	D-WP(C)/26402/2026 WP(C)/18193/2026	AMULYA NAIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
150	D-WP(C)/25108/2026 WP(C)/18194/2026	BHIKARI SAHOO VS THE COMMISSIONER PURI MUNICIPAL CORPORATION, PURI	TRUPTI MAYEE MAHAPATRA VS	// 0 //
151	D-WP(C)/24451/2026 WP(C)/18195/2026	ABHIMANYU SINGH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
152	D-WP(C)/26136/2026 WP(C)/18196/2026	AKSHAY KUMAR SENAPATI VS STATE OF ODISHA	SMRUTI RANJAN PATRA VS	// 0 //
153	D-WP(C)/25573/2026 WP(C)/18197/2026	SAIRENDRI GIRI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
154	D-WP(C)/25582/2026 WP(C)/18198/2026	SHARMILA PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
155	D-WP(C)/26333/2026 WP(C)/18199/2026	KUNDRU MAJHI VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
156	D-WP(C)/25589/2026 WP(C)/18200/2026	BHALENTINA DASH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
157	D-WP(C)/25162/2026 WP(C)/18201/2026	LAXMIDHAR SAHOO VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
158	D-WP(C)/25473/2026 WP(C)/18202/2026	SAMBARI MUNDA VS AUTHORIZED OFFICER CUM SUPERINTENDENT OF EXCISE, KEONJHAR	PARTHA SARATHI DAS VS	// 0 //
159	D-WP(C)/24455/2026	UPASANA DUNG DUNG	AMIYA KUMAR CHHATOI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18203/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/26330/2026 WP(C)/18204/2026	BINAPANI PANDA VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
161	D-WP(C)/25163/2026 WP(C)/18205/2026	SAMIR KUMAR MOHANTY VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
162	D-WP(C)/25945/2026 WP(C)/18206/2026	BIKRAM KESHARI PRADHAN VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //
163	D-WP(C)/25161/2026 WP(C)/18207/2026	PRATINGYA MOHANTY VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
164	D-WP(C)/26403/2026 WP(C)/18208/2026	BABITA KUMARI KHORA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
165	D-WP(C)/26347/2026 WP(C)/18209/2026	JAMUNA SABAR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
166	D-WP(C)/25592/2026 WP(C)/18210/2026	PRANAYA BALLARI PRADHAN VS STATE OF ORISSA	SUBHADUTTA ROURAY VS	// 0 //
167	D-WP(C)/26413/2026 WP(C)/18211/2026	SMRUTI PRAVA PATRA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
168	D-WP(C)/26254/2026 WP(C)/18212/2026	KAMALESH MOHANTA VS STATE OF ORISSA	JANAKI KANTA MAHAPATRA VS	// 0 //
169	D-WP(C)/25911/2026 WP(C)/18213/2026	A.CHANDRA SEKHAR RAO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
170	D-WP(C)/26400/2026 WP(C)/18214/2026	ARUN KUMAR JENA VS	ANJAN KUMAR BISWAL VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/25914/2026 WP(C)/18215/2026	STATE OF ODISHA KANHU CHARAN PRADHAN VS	SHASHI BHUSAN JENA VS	// // 0
172	D-WP(C)/26350/2026 WP(C)/18216/2026	STATE OF ODISHA OMPRAKASH ROUT VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
173	D-WP(C)/25907/2026 WP(C)/18217/2026	STATE OF ODISHA CHITRASENA SAHU VS	SHASHI BHUSAN JENA VS	// // 0
174	D-WP(C)/26407/2026 WP(C)/18218/2026	STATE OF ODISHA PRAMITA BHATRA VS	JANAKI KANTA MAHAPATRA VS	// // 0
175	D-WP(C)/26421/2026 WP(C)/18219/2026	STATE OF ODISHA SATYAJIT SAHU VS	ANSHUMAN RAY VS	// // 0
176	D-WP(C)/25047/2026 WP(C)/18220/2026	STATE OF ODISHA NESHAL BAG VS	PRADEEP KUMAR DAS VS	// // 0
177	D-WP(C)/26359/2026 WP(C)/18221/2026	STATE OF ODISHA RANJAN KUMAR SETHY @ RANJAN KUMAR SETHI VS	SANTOSH KUMAR DWIVEDY VS	// // 0
178	D-WP(C)/25055/2026 WP(C)/18222/2026	STATE OF ODISHA DILLIP KUMAR BAG VS	PRADEEP KUMAR DAS VS	// // 0
179	D-WP(C)/26286/2026 WP(C)/18223/2026	STATE OF ODISHA BIBHUTI NAYAK VS	RABINDRA NATH PRUSTY VS	// // 0
180	D-WP(C)/24050/2026 WP(C)/18224/2026	STATE OF ODISHA SURENDRA SIAL VS	RAICHARAN MOHAPATRA VS	// // 0
181	D-WP(C)/25036/2026 WP(C)/18225/2026	STATE OF ODISHA RAHASH BAG VS	PRADEEP KUMAR DAS VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/26434/2026 WP(C)/18226/2026	SANTOSH KUMAR PATEL VS DIRECTORATE OF MINOR MINERALS, STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
183	D-WP(C)/26397/2026 WP(C)/18227/2026	MANAS KUMAR BHUJABAL VS STATE OF ODISHA	LAMBIT SENAPATI VS	// 0 //
184	D-WP(C)/24453/2026 WP(C)/18228/2026	JYOTI RANJAN SAMANTARAY VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
185	D-WP(C)/26411/2026 WP(C)/18229/2026	PRABIR KUMAR PANDA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
186	D-WP(C)/26431/2026 WP(C)/18230/2026	BHASKAR BEHERA @ BHASKAR CHANDRA BEHERA VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	// 0 //
187	D-WP(C)/25950/2026 WP(C)/18231/2026	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //
188	D-WP(C)/26300/2026 WP(C)/18232/2026	PUSPALATA SAHOO VS STATE OF ODISHA	AMARTYA MISHRA VS	// 0 //
189	D-WP(C)/26248/2026 WP(C)/18233/2026	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
190	D-WP(C)/26436/2026 WP(C)/18234/2026	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
191	D-WP(C)/26212/2026 WP(C)/18235/2026	AKHIL KUMAR SAMANTARAY VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //
192	D-WP(C)/26454/2026 WP(C)/18236/2026	PRABHASINI KASHYAP VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
193	D-WP(C)/25927/2026	BIJAYANANDA PANDA	SHASHI BHUSAN JENA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18237/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/26301/2026 WP(C)/18238/2026	SATYANANDA NAYAK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
195	D-WP(C)/25407/2026 WP(C)/18239/2026	MADAN MOHAN BISWAL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
196	D-WP(C)/26159/2026 WP(C)/18240/2026	MANJU SERVICES, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
197	D-WP(C)/24259/2026 WP(C)/18241/2026	DHUSASAN TIRKEY VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
198	D-WP(C)/26325/2026 WP(C)/18242/2026	JUBARAJ RANA VS THE CHIEF MANAGER (IR), STATE BANK OF INDIA, LOCAL HEAD OFFICE, BHUBANESWAR	BIPIN KUMAR NAYAK VS	// 0 //
199	D-WP(C)/25920/2026 WP(C)/18243/2026	BIKESH KUMAR BISWAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
200	D-WP(C)/26386/2026 WP(C)/18244/2026	DIPTIRANI MOHAPATRA VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
201	D-WP(C)/26331/2026 WP(C)/18245/2026	MONA MANTRI VS STATE OF ODISHA	SONALI PANDA VS	// 0 //
202	D-WP(C)/26052/2026 WP(C)/18246/2026	M/S.ISPAT UDYOG, CUTTACK VS STATE TAX OFFICER, ADDL.CT AND GSRT CIRCLE, JAJPUR CIRCLE, JAJPUR	PRANAYA KISHORE HARICHANDAN VS	// 0 //
203	D-WP(C)/24157/2026 WP(C)/18247/2026	KAMALA CHOWHAN VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
204	D-WP(C)/26233/2026 WP(C)/18248/2026	MANAS NAYAK VS	RABINDRA NATH PRUSTY VS	// 0

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205	D-WP(C)/25231/2026 WP(C)/18249/2026	STATE OF ODISHA DIPAK KUMAR RAY VS THE DEPUTY DIRECTOR, CONSOLIDATION, PURI	MANOJ KUMAR MALLICK VS	// // 0 //
206	D-WP(C)/26438/2026 WP(C)/18250/2026	BHAGABAN MOHARANA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
207	D-WP(C)/25023/2026 WP(C)/18251/2026	KRUSHNAPRIYA SAMAL VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
208	D-WP(C)/25834/2026 WP(C)/18252/2026	SADASHIB PRADHAN VS THE TAHASILDAR, JATANI,KHURDA	DR. JANMEJAYA RAY VS	// 0 //
209	D-WP(C)/26404/2026 WP(C)/18253/2026	MANOJ KUMAR SAHOO VS ODISHA LIFT IRRIGATION CORPORATION, BHUBANESWAR	HRUDANANDA MOHAPATRA VS	// 0 //
210	D-WP(C)/25409/2026 WP(C)/18254/2026	BANKA BIHARI MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
211	D-WP(C)/26455/2026 WP(C)/18255/2026	SRINIBASH DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
212	D-WP(C)/25288/2026 WP(C)/18256/2026	MADHUSUDAN PARIDA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
213	D-WP(C)/26427/2026 WP(C)/18257/2026	SUDHANSU BHUSAN MOHAPATRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
214	D-WP(C)/25137/2026 WP(C)/18258/2026	RATAN KUMAR RAY VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
215	D-WP(C)/24255/2026 WP(C)/18259/2026	HEMANTA KUMAR BEHERA VS STATE OF ORISSA	SHASHANKA SHEKHAR PATRA VS	// 0 //

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216	D-WP(C)/26447/2026 WP(C)/18260/2026	GOPALJI PRASAD PANIGRAHI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
217	D-WP(C)/26443/2026 WP(C)/18261/2026	HRUSHIKESH PADHAN VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
218	D-WP(C)/25141/2026 WP(C)/18262/2026	BISWAJEET SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
219	D-WP(C)/26091/2026 WP(C)/18263/2026	ABHIMANYU PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
220	D-WP(C)/26437/2026 WP(C)/18264/2026	PRAMOD KUMAR BISWAL VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
221	D-WP(C)/26297/2026 WP(C)/18265/2026	CHANDRA PRAKASH JOSHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
222	D-WP(C)/26381/2026 WP(C)/18266/2026	NILESH KUMAR PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
223	D-WP(C)/26417/2026 WP(C)/18267/2026	BABITA BHOI VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
224	D-WP(C)/25332/2026 WP(C)/18268/2026	BENUDHAR BARIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
225	D-WP(C)/26392/2026 WP(C)/18269/2026	M/S.PKP BUILDCON PVT. LTD., KHORDHA VS STATE OF ODISHA	SANTOSH KUMAR MISHRA VS	// 0 //
226	D-WP(C)/25146/2026 WP(C)/18270/2026	AJIT KUMAR PRADHAN VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
227	D-WP(C)/25600/2026	SANDHYRANI NAYAK	SUBHADUTTA ROURAY	//

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	WP(C)/18271/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/25922/2026 WP(C)/18272/2026	RAKESH KUMAR SINGH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
229	D-WP(C)/25893/2026 WP(C)/18273/2026	SUJIT THAKUR VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
230	D-WP(C)/26442/2026 WP(C)/18274/2026	LAXMI PRADHAN VS UNION OF INDIA	JANAKI KANTA MAHAPATRA VS	// 0 //
231	D-WP(C)/26343/2026 WP(C)/18275/2026	CHHABIRANI MAHAKUD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// 0 //
232	D-WP(C)/25622/2026 WP(C)/18276/2026	SAHU SADANANDA @ SADANANDA SAHU VS THE ASST. COMMISSIONER OF SALES TAX, KORAPUT CIRLCE	BHABANI PRASAD MOHANTY VS	// 0 //
233	D-WP(C)/25343/2026 WP(C)/18277/2026	MADHU SUDAN PALLAI VS STATE OF ODISHA	BIBHUDATTA KANUNGO VS	// 0 //
234	D-WP(C)/25969/2026 WP(C)/18278/2026	ALIVA BARAD VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
235	D-WP(C)/26388/2026 WP(C)/18279/2026	RUJIT MUDULI VS THE LEGAL MANAGER, M/S. CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI	KAPILA CHARAN NAYAK VS	// 0 //
236	D-WP(C)/25974/2026 WP(C)/18280/2026	ALIVA BARAD VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
237	D-WP(C)/26111/2026 WP(C)/18281/2026	SONALI ACHARYA VS THE STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
238	D-WP(C)/26227/2026 WP(C)/18282/2026	ARI NAYAK VS	RABINDRA NATH PRUSTY VS	// 0

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239	D-WPCRL/14191/2026 WPCRL/73/2026	STATE OF ODISHA NILAMANI PRADHAN VS	ASHOK DAS VS	// / /0 ()
240	D-WPCRL/17518/2026 WPCRL/74/2026	STATE OF ODISHA SIDHESWAR SITHA VS	RABINDRA KUMAR PRADHAN VS	// / /0 ()
241	D-ABLAPL/16880/2026 ABLAPL/6742/2026	STATE OF ODISHA SIVA PRASAD NAYAK VS	MANORANJAN KHATUA VS	// JAJPUR SADAR /190 /2026 ()
242	D-ABLAPL/15546/2026 ABLAPL/6743/2026	STATE OF ODISHA SK MASROOR @ DABAR @ SK MASHROOR VS	AKSHAYA KUMAR SAHOO VS	// HINDOL /330 /2024 ()
243	D-ABLAPL/16830/2026 ABLAPL/6744/2026	STATE OF ODISHA BAPI @ KAMALAKANTA JAYASINGH VS	AMLAN SHAKTI PAUL VS	// KHURDA PS /178 /2013 ()
244	D-ABLAPL/16955/2026 ABLAPL/6745/2026	STATE OF ODISHA RAJAT NAYAK VS	JITENDRA KUMAR MISHRA (2) VS	// KUAKHIA /246 /2026 ()
245	D-ABLAPL/16891/2026 ABLAPL/6746/2026	STATE OF ODISHA SANGRAM NAIK VS	BINI MISHRA VS	// GOPALPRASAD /123 /2026 ()
246	D-ABLAPL/17020/2026 ABLAPL/6747/2026	STATE OF ODISHA MD. EQBAL QUARASHEE VS	AMLAN MOHANTY VS	// BARBIL /173 /2026 ()
247	D-ABLAPL/16898/2026 ABLAPL/6748/2026	STATE OF ODISHA SINGAL @ SURENDRA NAYAK VS	ARIJEET MISHRA VS	// JEYPURE SADAR /227 /2024 ()
248	D-ABLAPL/17023/2026 ABLAPL/6749/2026	STATE OF ODISHA SUMIT SHOOTER @ SUMIT BEHERA VS	AMLAN MOHANTY VS	// BARBIL /173 /2026 ()
249	D-ABLAPL/17141/2026 ABLAPL/6750/2026	STATE OF ODISHA BAPU @ JYOTIKANTA PARIDA VS	SIDHARTHA MISHRA VS	// PARADEEP MODEL /147 /2026 ()
		STATE OF ODISHA		//

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250	D-ABLAPL/17133/2026 ABLAPL/6751/2026	PRATAP KESHARI MAHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SONEPUR /188 /2026 () //
251	D-ABLAPL/17200/2026 ABLAPL/6752/2026	DAMU KHILLA VS STATE OF ODISHA	ABHAS MOHANTY VS	MUDULIPODA /41 /2022 () //
252	D-ABLAPL/17168/2026 ABLAPL/6753/2026	DIPAK KUMAR BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDABALI /164 /2024 () //
253	D-ABLAPL/17202/2026 ABLAPL/6754/2026	ANAMA SAMANTARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /166 /2026 () //
254	D-ABLAPL/17172/2026 ABLAPL/6755/2026	DR. AMIT MOHANTY VS STATE OF ODISHA	RAMDAS ACHARY VS	MAHILA P.S.(BBSR) /191 /2026 () //
255	D-ABLAPL/17175/2026 ABLAPL/6756/2026	SANJU @ SANJUKTA DALABEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /205 /2026 () //
256	D-ABLAPL/17206/2026 ABLAPL/6757/2026	RAKSHYA BEHERA @ RAKSHYAK @ KSHYAMANIDHI BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	BARGARH /252 /2026 () //
257	D-ABLAPL/17188/2026 ABLAPL/6758/2026	BISHNU PRADHAN VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	JAJPUR SADAR /203 /2026 () //
258	D-ABLAPL/17198/2026 ABLAPL/6759/2026	SARASWATI SAHU VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	KUAKHIA /186 /2026 () //
259	D-ABLAPL/17207/2026 ABLAPL/6760/2026	MAKARDHWAJ BHOI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	SPL.TASK FORCE /6 /2023 () //
260	D-ABLAPL/15849/2026 ABLAPL/6761/2026	GAJENDRA DHADA VS STATE OF ODISHA	NILAM SWAIN VS	AGARAPADA /119 /2026 () //
261	D-ABLAPL/16882/2026	ASHOK KUMAR BEHERA	SK. KALIM UDDIN	NIMAPADA /165 /2026

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	ABLAPL/6762/2026	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/15463/2026 ABLAPL/6763/2026	HAUDA SINGH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	UDALA /107 /2026 () //
263	D-ABLAPL/17445/2026 ABLAPL/6764/2026	SK MASTAN VS STATE OF ODISHA	PREMRAJ GOUDA VS	JEYPORE TOWN /161 /2026 () //
264	D-ABLAPL/17476/2026 ABLAPL/6765/2026	SANGRAM DASH VS STATE OF ODISHA	JAYDEEP PAL VS	/ /0 () //
265	D-ABLAPL/17211/2026 ABLAPL/6766/2026	MUNA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /229 /2026 () //
266	D-ABLAPL/16506/2026 ABLAPL/6767/2026	NALINI KANTA DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	PATTAMUNDAI /229 /2026 () //
267	D-ABLAPL/17213/2026 ABLAPL/6768/2026	HUSSAINI LOKHANDWALA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	TARBHA /192 /2026 () //
268	D-ABLAPL/17631/2026 ABLAPL/6769/2026	SITAKANTA SAMAL VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	NISCHINTAKOILI /189 /2026 () //
269	D-ABLAPL/17214/2026 ABLAPL/6770/2026	DHANANJAY PATRA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /185 /2026 () //
270	D-ABLAPL/17337/2026 ABLAPL/6771/2026	SABITA JENA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	AIR FIELD P.S. /254 /2026 () //
271	D-ABLAPL/16107/2026 ABLAPL/6772/2026	PRASANNA KUMAR DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
272	D-ABLAPL/16306/2026 ABLAPL/6773/2026	BIGYAN MOHANTY VS	DEEPAK KU SAHOO VS	MARSHAGHAI /58 /2026 ()

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273	D-ABLAPL/16917/2026 ABLAPL/6774/2026	STATE OF ODISHA SAMBHESWAR ROUT VS STATE OF ODISHA	MIHIR KANTA RATH VS	// GOP /234 /2024 (//
274	D-ABLAPL/17223/2026 ABLAPL/6775/2026	SUBODH BEHERA @ SUBODH KUMAR BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /216 /2026 (//
275	D-ABLAPL/17243/2026 ABLAPL/6776/2026	STATE OF ODISHA PRAGNYA PARAMITA TRIPATHY VS	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /8 /2026 (//
276	D-ABLAPL/17057/2026 ABLAPL/6777/2026	STATE OF ODISHA(VIG.) SARFUDDIN KHAN VS	MOHAMMED AKHTER RAZA KHAN VS	BHADRAK TOWN /342 /2026 (//
277	D-ABLAPL/17289/2026 ABLAPL/6778/2026	STATE OF ODISHA MINTU @ SAMSHED ALAM VS	GOUTAM CHARAN ROUT VS	DAITARI /50 /2026 (//
278	D-ABLAPL/17384/2026 ABLAPL/6779/2026	STATE OF ODISHA PRAKASH KU. MALLICK @ PRAKASH CHANDRA MALIK @ PRAKASH KUMAR MALIK	SIKK ZAFARULLA VS	GOP /135 /2026 (//
279	D-ABLAPL/15482/2026 ABLAPL/6780/2026	STATE OF ODISHA RAMAKANTA NAYAK VS	SEJAL NAYAK VS	RAJKANIKA /172 /2026 (//
280	D-ABLAPL/17457/2026 ABLAPL/6781/2026	STATE OF ODISHA BHAGATRAM BISOI VS	ARIJEET MISHRA VS	BORIGUMMA /80 /2026 (//
281	D-ABLAPL/17195/2026 ABLAPL/6782/2026	STATE OF ODISHA SARASWATI SAHU VS	ASMIYA RANJAN MAJHI VS	KUAKHIA /184 /2026 (//
282	D-ABLAPL/17458/2026 ABLAPL/6783/2026	STATE OF ODISHA BARUN MUDULI VS	ARIJEET MISHRA VS	JEYPORE SADAR /171 /2026 (//
283	D-ABLAPL/17230/2026 ABLAPL/6784/2026	STATE OF ODISHA AMAR NAYAK @ MANTU NAYAK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BHARATPUR PS /154 /2026 (//

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284	D-ABLAPL/17193/2026 ABLAPL/6785/2026	SAGAR KUMAR BASKEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /216 /2026 () //
285	D-ABLAPL/17208/2026 ABLAPL/6786/2026	SAROJ SAHOO @ SAROJ KUMAR SAHOO @ SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /283 /2026 () //